

ITEM NO.33

REGISTRAR COURT. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 249/2025

NEETU OAD

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

IA No. 40449/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES  
IA No. 26959/2025 - EX-PARTE STAY

Date : 29-08-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Amit Chaubey, Adv.  
Mr. Rahul Kumar, Adv.  
Mr. Amit, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on the sole respondent through counsel appearing before the Trial Court. Ld. Counsel, Mr Sachin Bhati appearing on behalf of Mr Nagendra Kasana, Advocate-on-record undertakes to appear for the sole respondent and seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules alongwith pending IA as Hon'ble Court has on 04.02.2025 directed to issue notice returnable in four weeks.

SUJATA SINGH  
Registrar

HJ